

22

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
HYDERABAD

O.A.No.1201 of 1999.

DATE OF ORDER:18-8-1999.

BETWEEN:

M.Santhosh Rao.

....Applicant

a n d

1. The General Manager, Heavy Water Project, Manugur, Khammam District.
2. Chief Administrative of Accounts Officer, Heavy Water Project, Manugur, Khammam District.
3. The Administrative Officer, Heavy Water Project, Manugur, Khammam District.

...Respondents

COUNSEL FOR THE APPLICANT :: Mr.G.Ravi Mohan

COUNSEL FOR THE RESPONDENTS : Mr.K.Narahari

CORAM:

THE HON'BLE SRI R.RANGARAJAN. MEMBER(A)

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER(J)

: O R D E R :

CRAL ORDER (PER HON'BLE SRI R.RANGARAJAN, MEMBER(A))

Heard Mr.Narasimha Rao for Mr.G.Ravi Mohan, learned Counsel for the Applicant and Mr.K.Narahari, learned Standing Counsel for the Respondents.



.....2



-2-

2. The applicant submits that he will first approach the respondents to appoint him in view of the Judgment in CA.No.731 of 1998, disposed of on 15-10-1998. If he could not get any result on the basis of the representation, he will approach this Tribunal for the relief, he is directed to do so.

3. The OA is disposed of as withdrawn. No costs.


(B.S.JAI PARAMESHWAR)
8/8/99
MEMBER (JUDL.)


(R.RANGARAJAN)
MEMBER (ADMN.)

DATED: this the 18th day of August, 1999

Dictated to steno in the Open Court

DSN

Am
13/8/99

COPY TO:-

1. ADHNJ
2. HRRN M (A)
3. HBSP M (J)
4. D.R. (A)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

1st AND II nd COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, HYDERABAD:

THE HON'BLE MR. JUSTICE D.H. NASIR

VICE ~~CHAIRMAN~~

THE HON'BLE MR. R. RANGARAJAN:

MEMBER (ADMN)

THE HON'BLE MR. B.S. JAI PARAMESHWAR

MEMBER (JUDL)

27/8/99

ORDER DATE: 18/8/99

MA/RA/EP.NO
IN
DA. NO. 1201199

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

C.P. CLOSED

R.A. CLOSED

D.A. CLOSED

✓ copies

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

